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(R.A. No. 060/00021/2016 in
O.A. NO. 060/01092/2014
&
(R.A. No.060/00020/2016 in
O.A. No. 060/01093/2014)

CENTRAL ADMINISTRATIVE TRIBUNAL
CHANDIGARH BENCH
...

Dated: Chandigarh, this the 31st day of March , 2016

CORAM: HON'BLE MR. JUSTICE L.N. MITTAL, MEMBER (J)
HON'BLE SMT. RAJWANT SANDHU, MEMBER(A)

1. R.A. No. 060/00021/2016 in O.A. NO. 060/01092/2014

M.L. Bhanot   ...APPLICANT

BY ADVOCATE: SHRI R.P. SHARMA.

VERSUS

Union of India & Ors.   ...RESPONDETNS.

2. R.A. No.060/00020/2016 in O.A. No. 060/01093/2014

Tarsem Singh Senior Auditor (retired)   ...APPLICANT

BY ADVOCATE: SHRI R.P. SHARMA.

VERSUS

Union of India & ORS.   ...RESPONDENTS

ORDER (in circulation)

HON'BLE MR. JUSTICE L.N. MITTAL, MEMBER(J):-

By this common order, we are disposing of two Review Applications, i.e. R.A. No. 060/00021/2016 in O.A. No. 060/01092/2014 filed by M.L. Bhanot original applicant, and R.A. No. 060/00020/2016 in O.A. No. 060/01093/2014 filed by original applicant Tarsem Singh, because both the said O.As. were disposed of by our common order dated 19.02.2016 which is sought to be reviewed by filing these R.As.

(R.A. No. 060/00021/2016 in
O.A. NO. 060/01092/2014
&
(R.A. No.060/00020/2016 in
O.A. No. 060/01093/2014)

2.   We have carefully considered the matter and perused the review

applications and the files of the O.As.

3.   The case relates to refixation of pension of the applicants who

had retired prior to 01.01.2006. It is alleged in the R.As that

multiplication factor of 1.6 has to be applied to consolidated pension

i.e. Basic Pension+ Dearness Pension + Dearness Relief of 24% and

the Tribunal has fallen in error in applying the said multiplication factor of

1.86 to the basic pension only. However, this plea of the applicants

has been considered and negatived in our order dated 19.02.2016. To

us, there appears to be no error much less apparent error in our

aforesaid order on the aforesaid aspect.

4.   Resultantly, we find no merit in these R.As, which are, therefore,

dismissed.

(JUSTICE L.N. MITTAL)
MEMBER (J)

(RAJWANT SANDHU)
MEMBER(A)

Dated: 31.03.2016
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